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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 98/2023**

V GUARD INDUSTRIES LTD

..... Plaintiff

Through: Mr. Sachin Gupta and
Ms. Yashi Agrawal,
Advocates

versus

**MS MAHAVIR HOME APPLIANCES AND ANR. &
ANR.**

..... Defendant

Through: Mr. Rajat Bhalla, Adv.
(through VC) (9811661193)

**CORAM:
SIDHARTH MATHUR (DHJS), JOINT REGISTRAR
(JUDICIAL)**

**ORDER
27.04.2023**

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The defendants are yet to file their written statement(s). Those may be filed in due course, along-with the affidavit (*as was directed in Para 27 of the order dated 28.02.2023*). The replication may thereafter be filed.

List the matter for completion of pleadings on **31.07.2023**.

I.A.No. 3531/23 (under Order XXVI Rule 9 CPC)

The defendants may file the reply(s) in due course, whereafter the rejoinder(s) be filed.

**SIDHARTH MATHUR (DHJS)
JOINT REGISTRAR (JUDICIAL)**

APRIL 27, 2023/PU